

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1251

ANSWERED ON:15.07.2004

UTILIZATION OF FUNDS ON RURAL DEVELOPMENT

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**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the number of details of rural development projects/schemes sanctioned for each State by the Union Government during the last three years and till date;
- (b) the amount sanctioned for the above said projects and the money has been utilized so far therefrom;
- (c) the reasons for not utilizing the entire amount;
- (d) the present status of the projects/schemes;
- (e) whether the Government consider that there is laxity on the parts of the officers responsible for implementation of the rural development schemes in the various States particularly in Bihar; and
- (f) if so, the steps being taken by the Government to achieve the targets fixed in regard to the aforesaid schemes ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a) & (b) Ministry of Rural Development has been implementing the major schemes namely, the Swarnjayanti Gram Swarozgar Yojana (SGSY), the Sampoorna Gramin Rozgar Yojana (SGRY), the Indira Awaas Yojana (IAY), the Pradhan Mantri Gram Sadak Yojana (PMGSY), the Drought Prone Areas Programme (DPAP), the Desert Development Programme (DDP) and the Integrated Watershed Development Programme (IWDP), the Haryali, the Drinking Water Supply Programme (DWS) and the Total Sanitation Campaign (TSC). The details of these Schemes including funds allocated, released and utilized by the State Governments during the last three years i.e. 2001-02, 2002-03 and 2003-04 are given in the enclosed Statements.

(c) The main reasons for not utilising the entire amount by the State Governments are mainly delay in preparation of shelf of projects, submission of Annual Action Plan, lack of coordination among various Line Departments, delay in release of funds by the State Governments etc.

(d) The implementation of the schemes is done as per the action plan prepared by the DRDAs/Zillas Parishads. However, some of the projects under Watershed Development Projects have longer gestation period of between four to six years.

(e) The State Governments including Bihar are reported to have taken all efforts to implement the projects/schemes in accordance with the programme guidelines. However, frequent transfers of the Officers affect the implementation of Rural Development Schemes.

(f) The Ministry of Rural Development has a comprehensive system to monitor the programmes/schemes effectively through Progress Reports, Area Officers Schemes, Performance Review Committee, District Level Monitors, National Level Monitors etc. The Schemes are also reviewed at periodic intervals with the State authorities to achieve the targets.